

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 24<sup>th</sup> April, 2020

No.HC.VII-31/2017/ 1860 /A. In partial modification of this Registry's letter No.HC.VII-31/2017/1681/A dated 20.03.2020, the date for submission of copies of Judgments, preferably, 3 (three) in Civil and 3 (three) in Criminal recently delivered by the following Officers for consideration of promotion to the post of Selection Grade District and Sessions Judge is extended up to 12.05.2020.

Sl. No.	Name of the Officers
1.	Smti Anubha Das, Principal Judge, Family Court, No.1, Kamrup (M), Guwahati
2.	Smti Bijay Lashmi Boruah, Member, MACT, No.2, Kamrup (M), Guwahati (under order of transfer)
3.	Shri Binod Kumar Chetri, District and Sessions Judge, Dibrugarh
4.	Shri Sunil Kumar Poddar, District and Sessions Judge, Morigaon
5.	Smti Rita Kar, District and Sessions Judge, Kokrajhar
6.	Shri Satya Nath Sarma, District and Sessions Judge, Bongaigaon
7.	Smti Aparna Ajitsaria, Director, Judicial Academy, Assam
8.	Shri Abubakkar Siddique, Member, MACT, Nagaon
9.	Shri Aditya Hazarika, Member, MACT, Goalpara
10.	Shri Dhruvad Kashyap Das, Registrar (Judicial), Gauhati High Court, Guwahati (under order of transfer)
11.	Shri Utpal Prasad, District and Sessions Judge, Chirang, Kajalgaon
12.	Shri Debasish Bhattacharjee, District and Sessions Judge, Hailakandi
13.	Smti Suchandra Bhattacharjee District and Sessions Judge, Karimganj
14.	Shri Biswajit Chakraborty, District and Sessions Judge, Dhemaji
15.	Shri Anup Narayan Ghosh, Member, MACT, Dhubri
16.	Shri Dulal Mech, Presiding Officer, Labour Court, Dibrugarh
17.	Smti Geeta Baishya Changkakati, Principal Judge, Family Court, Dhubri (under order of transfer)
18.	Smti Arunima Deka, Principal Judge, Family Court, Barpeta
19.	Shri Rockta Lal Das, Presiding Officer, Industrial Tribunal, Cachar, Silchar
20.	Shri Chandan Das, District and Sessions Judge, Tinsukia

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21.	Smti Pranita Rani Rajmedhi, Member, MACT, Kamrup, Amingaon
22.	Shri Surajit Kumar Dhar, Member, MACT, Cachar, Silchar
23.	Shri Mahendra Kalita, Special Judge, CBI, Addl. Court No.3, Assam, Chandmari, Guwahati
24.	Shri Thaneswar Kalita, District and Sessions Judge, Dhubri
25.	Smti Malaya Deb Dey, Principal Judge, Family Court, Cachar, Silchar
26.	Shri Tridib Kumar Bhattacharjee, District and Sessions Judge, Goalpara
27.	Shri Dipak Thakuria, Special Judge, Assam, Guwahati
28.	Shri Dibya Jyoti Mahanta, Member, MACT, No.3, Kamrup (M), Guwahati

By Order,  
*Ad/- Gautam Baruah,*  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-31/2017/ 1861 /A.

Dated 24.04.2020

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website by today itself.

*24/4/2020*  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**

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*24/04/2020*